

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal 240/2(41)/ND/2018

In the matter of :

Liverpool School of Tropical
Medicine Foundation India

.. PETITIONER

SECTION

Under Section 2 (41)

Order delivered on 05.7.2018

Coram :

(R. VARADHARAJAN)
HON'BLE MEMBER (JUDICIAL)
(Dr. VK Subburaj),
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor : Mr. Rajesh K Jha, AR /Co. Secy

For the Respondent/Corporate Debtor :-

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and represents that an advance copy of this appeal along with annexure have been duly served upon the respondent ROC on 21.6.2018. However, none appears for the ROC. Time is granted to file the objections, if any, within a period of 2 weeks from today.

Post the matter on 30.7.2018.

— Sd —

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.7.2018